

**Central Administrative Tribunal
Lucknow Bench**

C.C.P. 13/2010
In
O.A.No.470/2007

Sri Krishna Dev Shukla,
Aged about 41 years
S/o Late Kapil Deo Shukla
R/o 50-Yogendra Vikar, Khandepur,
Naubasta, Kanpur.

.....Applicant.

Versus

1. B. S. Lalli,
Chief Executive Officer,
Prasar Bharti Broadcasting
Corporation of India, PTI Building,
Parliament Street, New Delhi.
2. Ms Noreen Naqvi,
Director General,
All India Radio,
Akashwani Bhawan,
Sansad Marg, New Delhi.

.....Respondents.

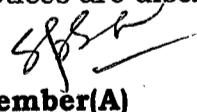
13.7.11.

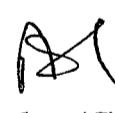
**Hon'ble Justice Shri Alok Kumar Singh, Member (J)
Hon'ble Shri S. P. Singh, Member (A)**

Appl: Shri A. Moin.
Resp: Shri S. P. Singh.

Learned counsel for the applicant Shri A. Moin
fairly concedes that the compliance has been made in
this case.

In view of the above, This contempt petition is
therefore disposed of finally in full and final satisfaction.
Notices are discharged. No order as to costs.


Member(A)


Member (J)

Vidya

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